

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. C.P.(IB)-4475(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.03.2021**

NAME OF THE PARTIES: Altico Capital India Ltd

V/s

Nirmal Lifestyle Holding Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsels on both sides are present through virtual hearing. Counsel appearing for the petitioner submitted that he has filed separate application for changing the name of the petitioner and requested to separate the above company petition from the batch of petitions. List this matter on 27.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)